Court-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 278 of 2013, IA-439 of 2013, IA-401, 402 of 2012, IA-71, IA-245, IA-439, IA-442 of 2013 in Appeal No. 246 of 2012

Dated: 27th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 278 of 2013

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory

Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

Mr. Ramji Srinivasan, Sr. Adv.

Ms. Kanika Chugh

Ms. Prerna Priyadarshini for R-2

IA-439 of 2013, IA-401 & 402 of 2012, IA-71, IA-245, IA-439, IA-442 of 2013 in Appeal no. 246 of 2012

Tata Power Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory

Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv.

Ms. Kanika Chugh

Ms. Prerna Privadarshini

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

Mr. J.J. Bhatt, Sr. Adv. Ms. Anjali Chandurkar Mr.Hasan Murtaza for R-2

Appeal No.229 of 2012 & IA-368 of 2012

Reliance Infrastructure Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory

Commission & Ors.

.. Respondent(s)

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar Mr. Hasan Murtaza,

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

Mr. Ramji Srinivasan, Sr. Adv.

Ms. Kanika Chugh

Ms. Prerna Priyadarshini for R-2

ORDER

Mr. J.J. Bhatt, the learned Senior Counsel for the Appellant has finished his arguments in Appeal No. 278 of 2013.

For reply submissions, post the matters on **28.01.2014 at 12.30**

<u>p.m.</u>

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt